

**DIVISION BENCH**

**ITEM NO.128**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**MA No.06/2021, MA No.12/2022 IN CP No. 18/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>RAJEEV KUMAR SINGHAL &amp; ORS V/S MORADABAD CLUB PVT LTD &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/242, 244 OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 19<sup>th</sup> September, 2024.

**-Sd-**

**(Court Officer)**

**16<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*